

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 522 of 2000

Tuesday, this the 23rd day of May, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Simi. I,
Velloor House,
Karthikappally,
Alappuzha District.Applicant

By Advocate Mr. P.C. Chacko

Versus

1. Union of India represented by
its Secretary, Ministry of Communications,
Department of Posts, New Delhi.

2. The Postmaster General,
Central Region, Kochi.

3. The Superintendent of Post Offices,
Mavelikkara Division, Mavelikkara.Respondents

By Advocate Mr. N. Anil Kumar, ACGSC

The application having been heard on 23rd May 2000, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant has filed this application for a direction to the respondents to hold the selection for Extra Departmental Sub Post Master (EDSPM for short), Karippuzha Post Office and to direct that the selected candidate shall be given alternate posting, if the selected post is filled by transfer. It is alleged in the application that the applicant applied for appointment to the post of EDSPM, Karippuzha Post Office, that that post was filled up by transfer, that the resultant vacancy was also filled up by transfer and therefore the applicant did not get a chance to be selected and appointed.

2. Even going by the averment in the application, the post of EDSPM, Karippuzha Post Office has already been filled up by transfer and the resultant vacancy has also been filled up by transfer. There is no prayer in this application for setting aside the above transfer and appointment. We find nothing in this application which calls for admission and further deliberation.

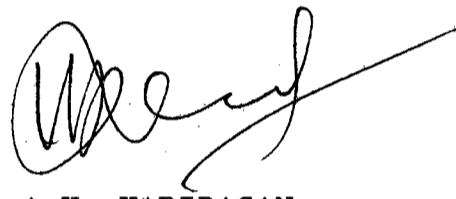
3. Accordingly, the application is rejected under Section 19(3) of the Administrative Tribunal Act, 1985. No costs.

Tuesday, this the 23rd day of May, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.



A.V. HARIDASAN
VICE CHAIRMAN